

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP (IB) No. 4/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	SREI Equipment Finance Ltd. -Vs- Anil Contractors Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Reetobnata Mitra, Adv.
Ms. Suparna Sardar, Adv.

For Respondent (s)

Mr. Saswat Kr. Acharya, Adv.

ORDER

Both sides counsel present. Matter heard from the perspective of petitioner side in respect of Section 11A of IBC, 2016. List the matter on 18.04.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)